

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3599
ANSWERED ON 17/12/2024

STANDARDISATION OF INDIAN PRODUCTS

3599. DR. PRASHANT YADAORAO PADOLE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether any improvements have been made in production processes or source material of the products rejected in the international market, if so, the details thereof;
- (b) whether the Government has entered into any agreement with international organizations to seek technical guidance to improve the standards of quality of Indian products and if so, the details thereof; and
- (c) whether any long-term scheme of the Government to prevent international sanctions on Indian products in future?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (c) Export of Indian products in international markets are subject to regulations and standards of the importing countries. Stricter quality control measures and upgraded technologies have been implemented to meet international standards. Bureau of Indian Standards (BIS) is a member of International Organizations such as International Organization for Standardization (ISO) and International Electrotechnical Commission (IEC). BIS actively participates in the technical committees of these organizations to develop and harmonize Indian Standards. BIS as a participating member has the right to adopt the ISO/IEC standards as Indian Standards. The adoptions of these standards help in improving the standards for quality of Indian Products. Further, to ensure compliance with international standards, Export Inspection Council (EIC), a statutory body under Department of Commerce, conducts periodic awareness and training programs for relevant stakeholders on food safety standards and the specific requirements of different importing countries.
